CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Review Application No. 30 of 2003 Review Application No. 31 of 2003

Jabalpur, this the 4th day of December, 2003

Hon'ble Shri M.P. Singh, Vice Chairman Hon'ble Shri G. Shanthappa, Judicial Member

- 1. Review Application No. 30 of 2003 -
- 1. Union of India, through its Secretary, Ministry of Communication, Department of Posts, Sanchar Bhawan, New Delhi.
- 2. Chief Post Master General, M.P. Circle, Bhopal.
- 3. Post Master General, Raipur Region, Raipur.
- Senior Supdt. of Post Offices, Balaghat Division, Balaghat (MP). Applicants

(By Advocate - None)

versus

- 1. Suresh Kumar Darshaniya, S/o. Shri M.S. Darshaniya, aged about 38 years, ED Branch Post Master, at Post Office Katra, Mandla (MP).
- Shri Ram Charan Gedem, Post Master Head Post Office, Manala.
- 3. Shri R.K. Chaure, Assistant Director,
 (S) Office of Post Master General,
 Raipur Region, Raipur (MP). Respondents

(By Advocate - Shri V. Tripathi on behalf of Shri S. Paul for respondent No. 1,

Shri C.K. Swarnakar for respondent No. 2, and None for other respondent)

- 2. Review Application No. 31 of 2003 -
- R.K. Chaure, Assistant Director (S), Office of the Postmaster General, Raipur Region, Raipur.

Applicant

(By Advocate - None)

Versus

Jo.

- 1. Suresh Kumar Darshaniya, S/o. Shri. M.S. Darshaniya, Aged 43 years, E.D. Branch Postmaster at Post Office Khatra, Mandla (M.P.).
- 2. Union of India, Through its Secretary, Ministry of Communication, Department of Posts, Sanchar Bhawan, New Delhi.
- 3. Chief Postmaster General, M.P. Circle, Bhopal (M.P.).
- 4. Chief Postmaster General, Raipur Region, Raipur.
- 5. Senior Supdt. of Post Offices, Balaghat Division, Balaghat (M.P.).
- 6. Ram Charan Gedem, Postmaster, Head Post Office, Mandla, Distt. Mandla (M.P).

Respondents

(By Advocate - Shri V. Tripathi on behalf of Shri S. Paul for the respondent No. 1,

Shri C.K. Swarnakar for respondent No. 6, and

None for other official respondents)

ORDER (Common)

By G. Shanthappa, Judicial Member -

Since the issue involved in both the review applications are same, they are disposed of by passing a common order.

the order dated 31st July, 2003 in OA No. 378/1998. The applicants have asked for some clarification in the order regarding correction of the figure as 20 or 30. This Tribunal has passed a detailed order clarifying the marks obtained by the candidate. In para 9 of the order of theis Tribunal, has given full clarification. Being aggrieved by the said order the applicant has to approach the proper forum. There is no glaring error or arithmatical

Cia

mistake or any kind of error on the face of the record. The applicants have failed to point out either of any one mistake as mentioned above.

Accordingly, the Review Applications are dismissed.

(Shanthappa)
Judicial Member

"SA"

show S. Aktar Adv. JBP.
Show S. Aktar Adv. JBP.
Show S. paul Adv. JBP.
Show S. paul Adv. JBP.
Show C. K. Swarnkar Adv. JBP.
Dava.
1812103